

Name of SSA	Name of Exchange
	78. Karandi
	79. Gayatri
Raigad	80. Purar
	81. Ghosala
	82. Devnave
	83. Nagothane (IPCL)
	84. Wagaran
	85. Kashid
Sangali	86. Rile
	87. Yelapur
	88. Daribad
	89. Boragi
	90. Utagi
	91. Shalgaon
	92. Jakhpur
Ratnagiri	93. Zarap
	94. Chouke
	95. Takali
	96. Malegaon
	97. Kondye
	98. Khumbhawe
	99. Waghipur
	100. Kelshi

[Translation]

Flaring of Natural Gas

2285. DR. LAL BAHADUR RAWAL : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the flaring of natural gas is taking place in a large scale in the various petroleum fields despite its shortage; and

(b) if so, the details thereof and the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) and (b). The production of natural gas in 1994-95 was 53.1 MMSCMD out of which 5.55 MMSCMD was flared. Flaring of gas is partly for technical reasons and partly because of lack of transportation and compression facilities, non-drawal by consumers etc. The Government is implementing a number of projects including the Gas Flaring Reduction Project in the Western Offshore to reduce flaring to technically minimum levels.

[English]

Powers to Home Guard

2286. SHRI KRISHAN DUTT SULTANPURI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Home Guard personnel posted with Delhi Police have been given powers to check the Driving Licences and also confiscate the Driving Licences for violating of traffic rules and recover challan money in the absence of police official; and

(b) if not, whether Government would issue suitable instructions to the Home Guard personnel not to confiscate the Driving Licences?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) No, Sir.

(b) The staff of Delhi Home Guards detailed for duty with Delhi Police are regularly instructed not to check the driving licences or confiscate them. They only assist the traffic police in regulating traffic. They can note down the registration numbers of erring vehicles and send the same to the Notice Branch of the Traffic Police for issuance of notices to the owners of erring vehicles.

[Translation]

Telephone Connections

2287. SHRI PHOOL CHAND VERMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of applications, circle-wise for telephone connections pending as on January 1, 1995;

(b) the additional applications received from January to August 1995;

(c) the number of connections released during the period; and

(d) the number of applications pending for more than one year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) The details are given as per enclosed *Statement*.

(b) to (d). The information is being collected and will be laid on the Table of the House.

STATEMENT

Number of Applications Circle-wise, for Telephone Connections pending as on 1st January 1995

Sl.No.	Name of Circle	No. of applications pending
1.	Andhra Pradesh	145936
2.	Assam	15425
3.	Bihar	35685
4.	Gujarat	235972